

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.10.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6283 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 1186 of 2025	Amit Jain, (Suspended Director of Mahagun (India) Pvt. Ltd. Vs. IDBI Trusteeship Service Ltd & Ors.	Yeshwanth Thandra

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Assistant Registrar**